

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 668/9/HDB/2019
NAME OF THE COMPANY	S.P.Y Agro Industries Ltd
NAME OF THE PETITIONER(S)	P.Laxman Kumar & Company
NAME OF THE RESPONDENT(S)	S.P.Y Agro Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani. [Dhir & Dhir Associates].	Advocate.	9949216962.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Sarellhya Rani	Adv	9966775222	

ORDER

Counsels representing both sides are present. Counter not filed. Counsel for the Respondent prayed further time for filing counter. At her request, time is enlarged finally. Failing to file, right to file counter stands forfeited. Put up the matter on 16.12.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL